श्री के० सी० पन्तः मैंने पहले भी यह सूचना दी थी कि उन कालेजों में जहां पर कि केवल अंग्रेजी में पढाई होती है, वहां के अधिकारियों ने यह बात उठाई है कि जब आप केवल हिन्दी में ही पढ़कर आये हैं तो अंग्रेजी में आपको कठिनाई हो सकती है तो यह व्यावहारिक प्रश्न है, क्या होना चाहिए यष्ठ सवाल एक दूसरे माननीय सदस्य ने उठाया है, इस सव की जो वास्तविकता है उसको देखते हुए, कठिनाई का सवाल रह जाता है वह अलग बात है, लेकिन इस वक्त की जो वास्तविकता है उसमें इस बात को आम ब्रादमी समझ सकता है कि जिस कालेज में हिन्दी में पढ़ाई नहीं होती उसमें उस लडके को जिसने कि अंग्रेजी में पढाई नहीं की है, कठिनाई हो सकती है । इसलिए इस बात को तो हमें समझना चाहिए । वया करना है, यह अलग

SHRI INDRADEEP SINHA: Sir, I have an important thing on this question.

MR. CHAIRMAN: No, no.

प्रश्न है ?

SHRI INDRADEEP SINHA: I have visited the Delhi University iii that connettion.

MR. CHAIRMAN: I cannot allow everybody.

## Theft of steel from the Pench-Hydro Electric Project at Nagpur

## \*329. SHRI INDRADEEP SINHA:-SHRI SURAJ PRASAD;

Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether it is a fact that steel worth one crore of rupees was stolen from the Pench-Hydro Electric Project al Nagpur; and

(b) if so, what action has been taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU): (a) Government of

jThe question was actually asked on the floor of the House hy Shri Icidradeep Sinha. Maharashtra has intimated that on 9-7-85

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the police intercepted two trucks carrying steel costing about Rs. 50,000 stolen from the stores of the pench Hydro-electric Project stt Nagpur.

(b) A complaint was lodged' with the police who have arrested two employees of the project and investigations are in progress.

SHRI INDRADEEP SINHA: Sir, I would again comment that the answer given by the hon. Minister seeks more\* to conceal the facts than to reveal them.

I am now putting the question. Is it a fact than the two trucks were seized by the Maharashtra police in a routine check-up and that the truck drivers have stated that the steel rods were being taken to a firm in Bombay near Bandra and that there was a regular racket of stealing steel from the project stock yard?

(b) *in* it also a fact that after the Executive Engineer of the project lodged a FIR, a Junior Engineer and a Supervisor were arrested and the superior officers transferred that Executive Engineer immediately for having committed the offence of lodging a FIR? SHRI ARUN NEHRU: First oi all -the items which have been mentioned is steel wroth of Rs. 50,000 and not silver worth of Rs. 1 crore. The seizure was made on the 9th and whepi the police detected it a FIR was lodged on the 10th and on the 12th police have arrested a Junior Engineer and a Store Attendant of that project.

As lar as the enquiry is concerned, the State Government has handed over the ca«e to the Anti-Corruption Bureau. Only when the investigations are revealed, we will know the full details. The information we received so far 's that oa a routine check on the 9th these two trucks were caught. There were 11 tonnes of steel worth of Rs. 1\*6,000.

MR. CHAIRMAN: Second supplementary. SHRI INDRADEEP SINHA: Sir. the Minister has not answered the first part of my question.

MR. CHAIRMAN: You include it HOW.

SHRI INDRADEEp SINHA; I will include. I asked whether the. Executive Engineer who filed the FIR was transferred by his superior officers. Now, *I* will come to the Second Supplementary. Whether it is a fact that the Accountant of the project suddenly died the same day in some mysterious accident and the Junior Engineers of the project took out a procession and informed the police about a regular racket that has been going on there in the theft of project materials. Whether the Department has taken any action against these officers?

SHRI ARUN NEHRU: Sir, as I have said earlier, the matter is under investigation. Unless the investigation is completed, it would be difficult for us to make any comments on it. This is only a matter which is being handled by the State Government. We have asked them for a detailed report. There has been no mention about the Accountant or any Junior Engineer. This is something not Connected with the incident at all.

श्री सूरज प्रसाद : महोदय, मती जो ने जवाव दिया, उससे यह स्पष्ट है कि जो सीनियर इंजीनियर हैं, उनके खिलाफ कोई कार्यवाही नहीं हुई है । मै सरकार से यह जानना चाहता हूं कि क्या सरकार ने कोई कदम इन सीनियर इंजीनियर्श के खिलाफ भी उठाए हैं ? दूसरी वात, यह कि क्या यह सिलसिला पहले से जारी था या फस्ट टाइम ही यह पकड़ा गया ? लगता तो यह है कि यह सिलसिला पहले से ही जारी था और पहले भी इस तरह की घटना घटी होगी, क्या सरकार को इसकी कोई सूचना है ?

SHRI ARUN NEHRU; Sir you can not take action against the Superintending Engineer unless you know that ha *ie* involved in it. Secondly I

think one aspect which has not been mentioned is-thai we must congratulate the police who were vigilant enough to apprehend the culprits. As far as we know this is the first type of incident that took place.

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MR. CHAIRMAN: Shrimati Shanti Fahadia.

"SHRIMATI SHANTI PAHADIA: No.

MR. CHAIRMAN: You dont want to ask. Next Mr. Hukmdeo Narayan Yadav.

SPFT frrrr TOT I 1

MR. CHAIRMAN: Question No. 330 Honourable Member absent. Now, Question No'. 331. Mr. Jagdambi Prasad Yad

\*330. [The questioner (Dr. Shanti G. Patel) was' absent. For answer. vide cols. 43-44 infra.]

## ''भगीरअ'' ग्रौर ''बिखुत् भारती'' का प्रकाशन

\* 331. श्री जगदम्बी प्रसाद यादव : क्या सिचाई ग्रीर विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) उनके मंतालय की "भगीरथ" ग्रीर 'विद्युत भारती" जैसी पत्निकार्ग्रों का प्रकाशन विलम्व से करने और रिक्त सम्पादकीय पदों को न भरे जाने के क्या कारण हैं

(ख) पतिकाओं के नियमित प्रकाशन, खाली पदों को भरने तथा संपादकीय मंडल के पुनर्गठन के लिए क्या व्यवस्था किए जाने की संभावना है; और

(ग) सम्पादकीय मंडल में किन-किन व्यक्तियों को रखा गया है और उनकी योग्यता तथा अनुभव क्या-क्या है ?

लिबाई ग्रोर विद्युत् मंत्री (श्री बी० शंकरानन्द): (क) से (ग) ग्रपेक्षित सूचना दर्शाने वाला सभा-पटल पर एक विवरण रखा जोता है ।